NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/65 & 66/2017

NAME OF THE APPLICANT

: BOHLER UDDEHOLM INDIA PVT LTD

UNDER SECTION

PETITION NUMBER

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. M. DOOLDER. rear Boilines,

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CP 6240

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ORDER

Heard the Counsel and orders reserved.

J. sijagelglaten (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF/TARIQ) MEMBER (JUDICIAL)